

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JULY, 2017**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>MAIN CASES :-</b>	01.07.2017									31.07.2017
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	9005	0	0	98	98	0	0	93	93	9010
2	CIVIL SECOND APPEAL	4473	0	0	89	89	0	0	123	123	4439
3	EXECUTION FIRST APPEAL	52	0	0	1	1	0	0	0	0	53
4	EXECUTION SECOND APPEAL	12	0	0	1	1	0	0	0	0	13
5	CIVIL MISC. APPEAL	22584	0	29	584	613	0	40	628	668	22529
6	CIVIL REVISION	482	0	0	25	25	0	0	54	54	453
7	CIVIL REVIEW	791	0	34	20	54	0	60	38	98	747
8	INCOME TAX REFERENCE	0	0	7	0	7	0	7	0	7	0
9	OTHER TAX REFERENCE	143	0	15	0	15	0	19	0	19	139
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	19	0	1	0	1	0	1	0	1	19
12	INCOME TAX APPEAL	534	0	100	0	100	0	194	0	194	440
13	WEALTH TAX APPEAL	19	0	1	0	1	0	16	0	16	4
14	SALES TAX REVISION	353	0	0	7	7	0	0	60	60	300
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	87	0	0	0	0	0	0	1	1	86
17	COMPANY EXECUTION PETITION	2	0	1	1	2	0	1	0	1	3
18	COMPANY APPEAL	20	0	0	0	0	0	0	1	1	19
19	COMPANY APPLICATION	226	0	0	1	1	0	0	7	7	220
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	46	0	0	0	0	0	0	0	0	46
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	38	0	0	0	0	0	2	0	2	36
24	SPECIAL APPEAL (WRITS)	2562	0	135	0	135	0	713	0	713	1984
25	CIVIL CONTEMPT	2593	0	35	207	242	0	16	179	195	2640
26	CIVIL WRITS	55352	0	92	2642	2734	0	184	2722	2906	55180
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	623	0	0	6	6	0	2	8	10	619
29	CIVIL REFERENCE	1	0	0	0	0	0	0	0	0	1
	<b>TOTAL (A)</b>	<b>100025</b>	<b>0</b>	<b>450</b>	<b>3682</b>	<b>4132</b>	<b>0</b>	<b>1255</b>	<b>3914</b>	<b>5169</b>	<b>98988</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19920	0	48	180	228	0	145	90	235	19913
3	CRIMINAL REVISION	7077	0	0	275	275	0	4	308	312	7040
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10290	0	0	750	750	0	0	950	950	10090
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1004	0	0	1586	1586	0	0	1706	1706	884
6	CRIMINAL CONTEMPT	22	0	0	0	0	0	1	0	1	21
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	21	0	0	28	28	0	22	0	22	27
9	CRIMINAL LEAVE TO APPEAL	1144	0	8	38	46	0	6	22	28	1162
10	CRIMINAL WRITS	593	0	1	63	64	0	1	98	99	558
	<b>TOTAL (B)</b>	<b>40074</b>	<b>0</b>	<b>57</b>	<b>2920</b>	<b>2977</b>	<b>0</b>	<b>179</b>	<b>3174</b>	<b>3353</b>	<b>39698</b>
	<b>TOTAL (A+B)</b>	<b>140099</b>	<b>0</b>	<b>507</b>	<b>6602</b>	<b>7109</b>	<b>0</b>	<b>1434</b>	<b>7088</b>	<b>8522</b>	<b>138686</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	157	0	0	8	8	0	0	47	47	118
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	1	1	0
3	CIVIL TRANS. APPLICATION	137	0	0	23	23	0	0	13	13	147
4	CRIMINAL TRANSFER	68	0	0	8	8	0	0	4	4	72
	<b>TOTAL (C)</b>	<b>363</b>	<b>0</b>	<b>0</b>	<b>39</b>	<b>39</b>	<b>0</b>	<b>0</b>	<b>65</b>	<b>65</b>	<b>337</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>140462</b>	<b>0</b>	<b>507</b>	<b>6641</b>	<b>7148</b>	<b>0</b>	<b>1434</b>	<b>7153</b>	<b>8587</b>	<b>139023</b>